

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

IB NO. (IB)-51(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.08.2017**

NAME OF THE COMPANY: Mrs. Tripat Kaur V/s. M/s. Kalibeer Associates
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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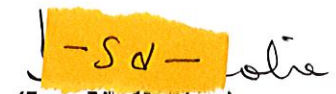
	For the Petitioner (s)	: Mr. R. K. Gupta, Advocate		
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	For the Respondent (s)	: None		
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Order

At the request of the petitioner counsel, adjourned to 08.08.2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)